

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-78/2022/6523/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Subhabrata Datta,
Member, MACT, Cachar.

Dated Guwahati the 9th August, 2024.

Sub: **Extension of Earned leave.**

Ref:- Letter No. SMACT/I/14/5/467 dtd. 05.08.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **extension of earned leave for six days from 04.08.2024 to 09.08.2024** (sufficing 10.08.2024 to 11.08.2024), **along with station leave permission, from the morning of 05.08.2024 till the morning of 12.08.2024**, has been granted subject to submission of your leave application in the prescribed format.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-78/2022/6524-6526/A, dated , 09-08-24
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
2. The District and Sessions Judge, Cachar, Silchar.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)